

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTATED QUESTION NO.2555
TO BE ANSWERED ON 04.08.2021**

MoU ON MIGRATION

**2555. DR. SANJEEV KUMAR SINGARI:
SHRI P.V. MIDHUN REDDY:
SHRI CHANDRA SEKHAR BELLANA:
SHRI M.V.V. SATYANARAYANA:
SHRI SRIDHAR KOTAGIRI:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has recently approved the signing of MoU on 'Migration and Mobility Partnership' between India and Northern Ireland;
- (b) if so, the details thereof;
- (c) whether the issuance of visas will promote mobility of students, researchers and skilled professionals on both sides and if so, the details thereof; and
- (d) whether the MoU is likely to strengthen cooperation on issues related to irregular migration, human trafficking, etc. and if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

[SHRI V. MURALEEDHARAN]

(a) to (d) India and the United Kingdom of Great Britain & Northern Ireland (UK) have signed an MoU on 'Migration and Mobility Partnership' on 4 May 2021 to promote opportunities for each other's students (for higher education, internship and post study work), academics, researchers and skilled professionals and facilitate the issuance of appropriate visas as per applicable national laws and regulations. In addition to this, the MoU also provides for a new Young Professional Scheme under which every year up to 3000 young professionals from India can avail employment opportunities for a period of two years in the UK, on a reciprocal basis. The MoU also aims to improve cooperation between India and the UK on illegal migration and facilitate the return of each other's nationals who do not meet or no longer meet the provisions for legal entry into or legal residence to remain in the territory of the other country through the

setting up of streamlined procedures for nationality verification and readmission.
